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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	Hearing	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. MAHESH 9845061263	RESPONDENT QUADRA SOFTWARE SOLUTIONS PVT LTD	

Counsel for petitioner is present. Counsel for respondents is present. He reported that the matter is likely to be compromised and that he would report compromise within 15 days and that he has informed the counsel for petitioner about the likelihood of settlement over this matter. This matter is coming up for filing of objection on behalf of respondent.

Since, the matter is likely to be compromised, list this matter on 14.08.2017.


MEMBER (J)


MEMBER (T)